

time. The information collected in connection therewith, indicated that the National Iranian Oil Company was inviting applications from parties interested in obtaining concessions. These concessions were to be in respect of an area of 40,000 square kilometres in an off-shore location in the Persian Gulf. No application has so far been made.

Artificial Rain

*43. { Shri Subodh Hansda:
Dr. P. N. Khan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any progress has been made by the scientists of the National Physical Laboratory who are working for the last six or seven years to create artificial rain;

(b) whether any experiment was made outside the laboratory; and

(c) if so, the result thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Hamayun Kabir): (a) Yes, Sir.

(b) Yes, Sir, at Agra and Jaipur.

(c) Out of the total 36 units of seeding trials conducted at Agra and Jaipur, 19 were positive, 12 negative and 5 inconclusive.

Survey of Basic Education

Dr. L. M. Singhvi:
Shri Mohan Swarup:
{ Shri Harish Chandra Mathur:

Will the Minister of Education be pleased to state:

(a) whether any evaluation of the extent of success or failure of the Basic Education Scheme has been made on an All India basis;

(b) if so, the result thereof; and

(c) how many States have abandoned the experiment partially or fully?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1389 63].

(c) None.

Emergency Powers

{ Shri Harish Chandra Mathur
Shri Yashpal Singh:
Shri D. C. Sharma:
Shri Bhakt Darshan:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
*45. { Shri Indrajit Gupta:
Shri S. M. Banerjee:
Shri Daji:
Shri Kolla Venkaiah:
Shri Vasudevan Nair:
Shri Birendra Bahadur Singh:
Shri Jashvant Mehta:
Shri Warrior:
Shri Hem Raj:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have advised the State Governments to use emergency powers to the minimum;

(b) if so, what instructions have been issued; and

(c) whether an up-to-date statement (State-wise) of arrests and releases during the last four months will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). Home Minister addressed a letter personally to all the Chief Ministers requesting them to implement the provisions of the Defence of India Act with great care, restraint and circumspection.

(c) A statement containing the required information up to 31st July,

1963, will be laid on the Table of the House as soon as possible.

Cyclone in Tripura

- *46. {
 Shri Raghunath Singh:
 Shri P. C. Borooah:
 Shri G. Mohanty:
 Shri Naval Prabhakar:
 Shri Kolla Venkaiah:
 Shri Warrior:
 Shri Vasudevan Nair:
 Shri Dinen Bhattacharya:

Will the Minister of Home Affairs be pleased to state:

(a) whether Tripura was hit by cyclone on 30th May, 1963; and

(b) the extent of damage caused?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Three Sub-Divisions of Tripura namely, Sabroom, Amarapur and Belonia were hit by a cyclone on the night of 28th May, 1963.

(b) Seven persons lost their lives and the damage to government property is estimated at Rs. 11,90,000, and to private property at Rs. 34,74,000.

पिछड़े वर्ग के विद्यार्थियों को मेट्रिककोत्तर छात्रवृत्तियां

*४७. श्री बाल्मीकी : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ज्ञात है कि अनुसूचित जातियों, अनुसूचित आदिम जातियों तथा अन्य पिछड़े वर्गों के उच्च शिक्षा प्राप्त करने वाले विद्यार्थियों को उनकी छात्रवृत्तियां समय पर नहीं दी जाती हैं ; और

(ख) यदि हां, तो इस कठिनाई को दूर करने के लिए क्या कदम उठाये गये हैं ?

शिक्षा मंत्री (डा० का० सा० श्रीमाली) :

(क) और (ख). अनुसूचित जातियों, अनुसूचित कबीलों तथा अन्य पिछड़ी जातियों के

छात्रों को, छात्रवृत्तियां देने की योजना का १९५९-६० से विकेन्द्रीकरण कर दिया गया है। छात्रवृत्तियों की राशि ठीक समय पर न मिलने के सम्बन्ध में कुछ शिकायतें प्राप्त हुई थीं। इसलिए राज्य सरकारों और संघीय प्रशासनों से कहा गया है कि वे इस बात का पूरा ध्यान रखें कि छात्रवृत्तियों की भ्रदायगी समय पर होती है। उनको यह भी सुझाव दिया गया है कि वे पात्र विद्यार्थियों को तदथ पेशगी धन देने हेतु, उसे निकालने और बांटने के लिए, कोई सन्तोषजनक तरीका अपनाएं।

बनारस तथा अलीगढ़ विश्वविद्यालय

- *४८ {
 श्री भक्त दर्शन
 श्री सरजू पाण्डेय :
 श्री ज० ब० सिंह :

क्या शिक्षा मन्त्री १ मई, १९६३ के तारकित प्रश्न संख्या ११२७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) बनारस हिन्दू विश्वविद्यालय तथा अलीगढ़ मुस्लिम विश्वविद्यालय के साम्प्रदायिक नामों को हटाने के बारे में क्या निश्चय किया गया है ; और

(ख) निर्णय करने में इतनी देरी के के क्या कारण हैं ?

शिक्षा मंत्री (डा० का० सा० श्रीमाली) :

(क) और (ख). विषय अभी भी विचाराधीन है।

Oil Wells

- *49. {
 Shri Heda:
 Shri P. R. Chakraverti:
 Shri Sideshwar Prasad:
 Shri P. C. Borooah:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that Oil India has an ambitious plan of drilling a number of wells in Assam;